

[*Translation*]

Development of Land in Bihar

4169. SHRI KUNWAR RAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the area of land in Bihar earmarked for development by the National Wastelands Developments Board in 1986-87; and

(b) the target achieved so far ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The target of planting in Bihar under the 20 point programme was 2600 lakhs seedlings equal to development by afforestation of 0.13m. Ha.

(b) The achievement of work done so far in Bihar upto January, 1987 in planting of 2720 lakhs seedlings equal to 0.136m. Ha.

[*English*]

Loan Assistance to States against Small Saving Collections

4170. SHRI D.B. PATIL : Will the Minister of FINANCE be pleased to state :

(a) the criteria for giving loan assistance to the States against - small savings collections;

(b) whether some of the State did not get loan assistance in accordance with the criteria;

(c) if so, the reasons therefor; and

(d) the names of states that did not get loan assistance in full in accordance with the criteria and what is the extent of the amount that has not been given to States ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Two-third of net small savings collections in a State is given as loan to that State. Every State has been granted loan in accordance with this criteria.

(c) and (d). Do not arise.

Committee for Anomalies Arising out of Fourth Pay Commission's Recommendations

4171. SHRI P.R. KUMARAMANGALAM : Will the PRIME MINISTER be pleased to state :

(a) whether Government have appointed an Anomalies Committee at the national level to consider the representations received from service Unions/Associations in regard to anomalies arising out of Fourth Pay Commission's recommendations;

(b) if so, whether the Committee has started its work;

(c) the number of representations received and disposed of so far, and the number of anomalies settled department-wise; and

(d) whether there is any proposal to set up departmental anomalies committee in Ministries/Departments where number of employees is large, to expedite settlement of anomalies peculiar to such departments like Railways, P and T, Defence etc. ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI BIREN SINGH ENGTI) : (a) and (b). Government have not so far issued orders setting up Anomalies Committees to consider anomalies if any arising out of implementation of Fourth Pay Commission's recommendations.

(c) Does not arise, in view of reply to (a) and (b) above.

(d) Yes, Sir.

IMF Loan

4172. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) the present position of IMF loan to India;

(b) whether India proposes to ask for more IMF loan in future; and

(c) if not, the reasons therefor ?